

ORISSA HIGH COURT**FILING REPORT AS ON :27/11/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/35609/2024	RABIRATAN BEHERA VS STATE OF ODISHA	KISHOR KUMAR NAIK VS	HEMGIR /369 /2024 (//	AOR20220000264C202400009
2	D-BLAPL/35615/2024 BLAPL/11948/2024	AJAYA KUMAR DAS @ AJAY DAS VS STATE OF ODISHA	KHIROD KUMAR PANIGRAHI VS	BARI RAMACHANDRAPUR /70 /2024 AD-HOC ADJ (FTSC),JAJPUR(Jajapur) CT/0000224/2024	
3	D-BLAPL/35617/2024 BLAPL/11946/2024	BUDHURAM SINGH VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	BARIPADA SADAR /173 /2023 AD HOC ADDL.SESIONS JUDGE (FTSC), BARIPADA(Mayurbhanj) Spl/0000113/2023	
4	D-BLAPL/35618/2024	SANTOSH KUMAR BEHERA VS STATE OF ODISHA	KURESH PRASAD DASH VS	KANDARPUR /171 /2023 (//	
5	D-BLAPL/35624/2024 BLAPL/11954/2024	BABI @ PARAMANANDA SATHUA VS STATE OF ODISHA	SARADA PRASAD DASH VS	BALANGA /108 /2024 ADDL.SESIONS JUDGE,NIMPARA(Puri) ST/0000071/2024	
6	D-BLAPL/35628/2024	SOUMYA RANJAN KANDI VS STATE OF ODISHA	SUJIT KUMAR SWAIN VS	LAXMISAGAR P.S. /580 /2024 (//	
7	D-BLAPL/35631/2024	MAMATARANI BEHERA @ MAMATA VS STATE OF ODISHA	PRASHANTA KUMAR NAYAK VS	DHAMNAGAR /279 /2024 (//	
8	D-BLAPL/35632/2024	NANDI NAIK VS STATE OF ODISHA	DHIRENDRA NATH BEHERA VS	DHAMA /160 /2022 (//	AOR20230000106C202400012
9	D-BLAPL/35634/2024	DEBA @ DEBENDRA BAL VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	ANGUL TOWN /512 /2023 (//	
10	D-BLAPL/35637/2024	SANJUTAN MAJHI @ SANJU MAJHI VS STATE OF ODISHA	MANAS KUMAR CHAND VS	KISINDA /55 /2023 (//	
11	D-BLAPL/35639/2024 BLAPL/11955/2024	RAMBILASH TANDI VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	JONK /200 /2023 S.D.J.M.-CIVIL JUDGE (JD),NAWAPARA(Nuapada) CT/0000545/2023	

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12	D-BLAPL/35641/2024	TAPAS RANJAN DAS VS STATE OF ODISHA	ROHIT RANJAN RAY VS	BEGUNIA P.S. /148 /2024 () //	
13	D-BLAPL/35643/2024	PRASANT SAHU VS STATE OF ODISHA	AMULYA RATNA PANDA VS	GOCHHAPADA /33 /2020 () //	
14	D-BLAPL/35652/2024	RAMESH CH. BISWAL @ BALIA VS STATE OF ODISHA	TRILOCHAN PANIGRAHI VS	KUMBHARAPARA /361 /2024 () //	
15	D-BLAPL/35655/2024	DHANA MUDULI VS STATE OF ODISHA	PRANAB KUMAR DAS VS	ORKEL /181 /2024 () //	
16	D-BLAPL/35656/2024	BHAKTA RAM RUNGUDA @ KANHU VS STATE OF ODISHA	PRANAB KUMAR DAS VS	ORKEL /181 /2024 () //	
17	D-BLAPL/35659/2024	BALIA BEHERA @ LOKANATH BEHERA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	BAGHAMARI /170 /2024 () //	
18	D-BLAPL/35671/2024	FAKIRA RANA VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	KHAPRAKHOL /183 /2024 () //	
19	D-BLAPL/35674/2024	RAMA HEMBRAM VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	BAHALDA /120 /2023 () //	
20	D-BLAPL/35675/2024	HARISH CHANDRA PURTY @ HARISH PURTY VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	GHAGARBEDA /70 /2022 () //	
21	D-BLAPL/35676/2024	BABULI @ PRAKASH BHOI VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	CHANDANPUR /15 /2024 () //	
22	D-BLAPL/35687/2024	P.MOHAN VS STATE OF ODISHA	SUNIL KUMAR PALAI VS	GOLANTHARA (BERHAMPUR) /276 /2024 () //	
23	D-BLAPL/35688/2024	MANAS RANJAN ROUT @ PAPU	AKASH BHUYAN	RAJKANIKA /58 /2020	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/35689/2024	DEEPAK KUMAR NAYAK	SITIKANT MISHRA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/35692/2024	DEBASIS BARIK @ DEBU	RONALISHA PRADHAN	LINGARAJ P.S. /132 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/35694/2024	JAGU @ SAROJ BEHERA @ JAGA	TANMAYA KUMAR MOHANTY	MANGALA BAG /260 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/35696/2024	DEBASIS BARIK @ DEBU	RONALISHA PRADHAN	NAYAPALLI P.S. /75 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/35697/2024	DEBASIS BARIK @ DEBU	RONALISHA PRADHAN	AIR FIELD P.S. /294 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/35698/2024	DEBASIS BARIK @ DEBU	RONALISHA PRADHAN	NAYAPALLI P.S. /390 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/35703/2024	DEBASIS BARIK @ DEBU	RONALISHA PRADHAN	NAYAPALLI P.S. /472 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/35708/2024	GANESH TURUK	DIPTI RANJAN BHOKTA	KORAPUT SADAR /157 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/35709/2024	RAKESH PRADHAN	MANOJ KUMAR PATI	BOLANGIR SADAR /398 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/35711/2024	SHIVAJI MOHANTY @ SIBAJI MOHANTY	AMULYA RATNA PANDA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/35717/2024	BENAZIR BIBI @ BENAJIR BIBI @ PARWIN	BIJAYA KUMAR DASH	BINJHARPUR /558 /2024	
		VS	VS	()	

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35	D-BLAPL/35719/2024	STATE OF ODISHA BALABANTA KATA VS	RABINDRA NATH PRUSTY VS	// BODEN /79 /2024 ()	
36	D-BLAPL/35722/2024	STATE OF ODISHA VIBEK PATTNAIK @ SONU VS	BIBHU PRASAD DAS VS	// KHANDAGIRI P.S. /768 /2024 ()	
37	D-BLAPL/35724/2024	STATE OF ODISHA SITARAM @ RAM DHANWAR VS	PABITRA KUMAR NAYAK VS	// BIRMITRAPUR /177 /2024 ()	
38	D-BLAPL/35725/2024	STATE OF ODISHA CHAPU @ SAURAV KUMAR PUJARI VS	BIBHU PRASAD CHHUALSINGH VS	// DARINGBADI /54 /2024 ()	
39	D-BLAPL/35727/2024	STATE OF ODISHA SHAHJAD @ SHAHAJAD MALLIK VS	PUSPAMITRA MOHAPATRA VS	// BHUBAN /467 /2024 ()	
40	D-BLAPL/35730/2024	STATE OF ODISHA CHAITANYA MALLICK VS	PRABHAS CHANDRA PANDA VS	// ADVA /142 /2023 ()	
41	D-BLAPL/35731/2024	STATE OF ODISHA BISWA BIJAYA SINGH VS	SATYABRATA DASH VS	// NAYAPALLI P.S. /170 /2024 ()	
42	D-BLAPL/35734/2024	STATE OF ODISHA DILLIP KUMAR THAKUR @ DILLIP THAKUR VS	SUSIL KUMAR PATTNAIK VS	// LAHUNIPADA /105 /2023 ()	
43	D-BLAPL/35741/2024	STATE OF ODISHA PRAHALLAD BEHERA VS	DEVASHIS PANDA VS	// R.UDAYAGIRI /138 /2022 ()	AOR20220001247C202400022
44	D-BLAPL/35752/2024	STATE OF ODISHA PINKI PATTANAYAK @ PINKI PATTNAIK @ PINKY PATTNAIK VS	JYOTIRMAYA SAHOO VS	// PURUSHOTTAMPUR /667 /2024 ()	
45	D-BLAPL/35754/2024	STATE OF ODISHA BABU PATRA VS	JYOTIRMAYA SAHOO VS	// BEGUNIAPADA /271 /2024 ()	
		STATE OF ODISHA		//	

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46	D-BLAPL/35756/2024	SUBRAT KHUNTIA @ BABUL @ BABLU VS STATE OF ODISHA	DEVASHIS PANDA VS	SPECIAL CRIME UNIT /4 /2024 () //	AOR20220001247C202400024
47	D-BLAPL/35758/2024	SUBASH CHANDRA PANDA VS STATE OF ODISHA	LALATENDU SAMANTARAY VS	BHUBANESWAR VIGILANCE /24 /2024 () //	
48	D-CMAPL/49577/2024	BABITA SENAPATI @ PANDA VS BUDHIRAM SENAPATI	AMIT PRASAD BOSE VS	// () //	
49	D-CMAPL/49625/2024	GANESH CHANDRA BHUYAN VS STATE OF ODISHA	ADV. VS	// () //	
50	D-CMAPL/49727/2024	DIBAKAR BEHERA VS UNION OF INDIA	LALATENDU SAMANTARAY VS	// () //	
51	D-CMAPL/49732/2024	SUBASH CHANDRA MOHAPATRA @ BEDARTA VS STATE OF ODISHA	LALATENDU SAMANTARAY VS	// () //	
52	D-CMP/49613/2024	ANUSAYA SAHU VS PRAMOD KUMAR PANDA	DAYANANDA MOHAPATRA VS	// () //	
53	D-CMP/49618/2024	SANDHYA MALLICK VS RABI @ RUMI MALLICK	SUDEEP KUMAR SARANGI VS	// () //	
54	D-CMP/49626/2024	LAXMIKANTA PATRA VS CHITRA PRADHAN	AMITAV TRIPATHY VS	// () //	
55	D-CMP/49643/2024	SK.YUNUS VS SAYED ZABIHULLAH	PRAFULLA KUMAR LENKA VS	// () //	
56	D-CMP/49676/2024	PRAMOD CHANDRA PATTNAIK @ PRAMOD CHANDRA PATTNAIK VS JITENDRA PRASAD BHAGAT	MOHIT KANJAN DASH VS	// () //	
57	D-CMP/49678/2024	BASANTI JENA	TRILOCHAN PANIGRAHI	//	

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		VS	VS	0	
		INDRAMANI JENA		//	
58	D-CMP/49708/2024	SK. ALIZAN	SHAIK ABDUL NAYEEM	//	
		VS	VS	0	
		SK. AJAM		//	
59	D-CONTC/49534/2024	KEDARASWAR BARIK	SANGRAM JENA	//	
		VS	VS	0	
		SALINI PANDIT, IAS		//	
60	D-CONTC/49547/2024	TOFAN NAYAK	PRAVASH CHANDRA JENA	//	
		VS	VS	0	
		SUSHREE SAGARIKA SARANGI, BDO,GANJAM		//	
61	D-CONTC/49579/2024	BUDHUA LAKRA	ADV.	//	
		VS	VS	0	
		DEORANJAN KUMAR SINGH, IAS		//	
62	D-CONTC/49580/2024	ASHOK KUMAR MOHANTY	ADV.	//	
		VS	VS	0	
		ASHWANI KUMAR, MD AND CHIEF EXECUTIVE OFFICER UCO BANK, KOLKATA		//	
63	D-CONTC/49620/2024	RAJENDRA DALAI	ADV	//	AOR20220001297C202400112
		VS	VS	0	
		BIJAYA KUMAR DAS, COLLECTOR, GAJAPATI		//	
64	D-CONTC/49631/2024	ASHOK KUMAR SAHOO	ADV.	//	
		VS	VS	0	
		ANU GARG, IAS		//	
65	D-CONTC/49633/2024	NIRANJAN DAS	ADV.	//	
		VS	VS	0	
		ANU GARG, IAS		//	
66	D-CONTC/49635/2024	PRADEEP KUMAR ROUT	ADV.	//	
		VS	VS	0	
		ANU GARG, IAS		//	
67	D-CONTC/49637/2024	MANAS RANJAN SWAIN	ADV.	//	
		VS	VS	0	
		ANU GARG, IAS		//	
68	D-CONTC/49639/2024	BIJAN KUMAR MOHANTY	ADV.	//	
		VS	VS	0	

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69	D-CONTC/49640/2024	ANU GARG, IAS SATYABATI NAYAK VS ANU GARG, IAS	ADV. VS	// // 0 //	
70	D-CONTC/49642/2024	NIKHILA KUMAR PANDA VS ANU GARG, IAS	ADV. VS	// 0 //	
71	D-CONTC/49645/2024	BHIKARI CHARAN LENKA VS ANU GARG, IAS	ADV. VS	// 0 //	
72	D-CONTC/49648/2024	DHANANJAY DAS VS ANU GARG, IAS	ADV. VS	// 0 //	
73	D-CONTC/49652/2024	SUKUNTA KUMAR MAHAUTY VS SUSHANTA KUMAR CHOPVAR, DEO, KALAHANDI	ADV. VS	// 0 //	
74	D-CONTC/49655/2024	JAMINIKANTA PARHI VS AKRURA CHANDRA BARIK, DEO, BHADRAK	DILLIP KUMAR MOHAPATRA VS	// 0 //	
75	D-CONTC/49659/2024	BIMBADHAR KANDI VS DILIP ROUTHAI, IAS	ADV. VS	// 0 //	
76	D-CONTC/49663/2024	BIREN KUMAR SAMAL VS MANOJ KUMAR PADHY, DIRECTOR, TEACHER EDUCATION AND SCERT, ODISHA	ADV. VS	// 0 //	
77	D-CONTC/49665/2024	FAGU LUHA VS NARAYAN BHUE, BEO, BIJEPUR	ADV. VS	// 0 //	
78	D-CONTC/49668/2024	RAGHUNATH CHARATI VS ASWATHY S., IAS	ADV. VS	// 0 //	
79	D-CONTC/49669/2024	LADI KRISHNA MURTY VS ASWATHY S., IAS	ADV. VS	// 0 //	

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80	D-CRLA/35611/2024	SUJIT KUMAR PATRA VS STATE OF ODISHA	JUDHISTHIR SAHOO VS	// () //	AOD20220003315C202400050
81	D-CRLA/35629/2024	BANAMALI PANDA VS STATE OF ODISHA	AJIT KUMAR PANDA VS	BANKI /211 /2023 () //	
82	D-CRLA/35680/2024	GOVINDA @ GOBINDA CHANDRA SAHOO VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	PURI TOWN /376 /2024 () //	
83	D-CRLA/35693/2024	SIBA @ SHIBA PRASAD RANA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	TARBHA /22 /2024 () //	
84	D-CRLA/35699/2024	DURJYODHAN SAHU VS STATE OF ODISHA	DURGA PRASAD S.MALLICK VS	MURIBAHAL /1 /2020 () //	AOD20240000510C202400012
85	D-CRLA/35707/2024	ABINASH BEHERA VS STATE OF ODISHA	ARUN KUMAR DAS (1) VS	GONDIA /280 /2024 () //	
86	D-CRLA/35710/2024	TRILOCHAN BARIK VS STATE OF ODISHA	DAYANANDA MOHAPATRA VS	ASKA /57 /2017 () //	
87	D-CRLA/35720/2024	PRASANTA NAHAK VS STATE OF ODISHA	RAJU KUMAR SATPATHY VS	KHALLIKOTE /299 /2022 () //	
88	D-CRLA/35755/2024	BIRANCHI NARAYAN SINGH VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	DELANGA /250 /2024 () //	
89	D-CRLLP/35702/2024	K T L MINERALS PVT LTD., CUTTACK VS D K DOGARA	D.K.MISHRA VS	// () //	
90	D-CRLMC/35608/2024	DIPAK SETHI@DEEPAK KUMAR SETHI VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	BALICHANDRAPUR /97 /2010 () //	AOR20220001558C202400195
91	D-CRLMC/35614/2024	SATYANANADA SAHOO @ MAKHAN	SURESH KUMAR JENA	RASOL /73 /2024	

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		VS	VS	()	
		STATE OF ODISHA		//	
92	D-CRLMC/35616/2024	KARTIAK SAHU	SARADA PRASAD DASH	SINGLA /131 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
93	D-CRLMC/35623/2024	BASANTA @ BASANTA KUMAR DAS	PRAVASH CHANDRA JENA	SAHADEV KHUNTA /130 /2019	
		VS	VS	()	
		STATE OF ODISHA		//	
94	D-CRLMC/35625/2024	BIGHNESWAR@ANIL SUNA	SARBESWAR SAHOO	G.R.P.S. (TITILAGARH) /24 /2012	AOD20220004505C202400077
		VS	VS	()	
		STATE OF ODISHA		//	
95	D-CRLMC/35627/2024	BANAMALI BHATRA @ BAGHEL @ BANAMALI	ANIRUDHA DAS	KOSAGUMUDA /1 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
96	D-CRLMC/35638/2024	ABHIJIT MISHRA	SUSHANTA KUMAR JOSHI	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
97	D-CRLMC/35642/2024	ARAKHITA PRADHAN	JUGALA KISHORE PANDA	MANAMUNDA /106 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
98	D-CRLMC/35654/2024	NARESH KANHAR	AMULYA RATNA PANDA	PHIRINGIA /67 /2019	
		VS	VS	()	
		STATE OF ODISHA		//	
99	D-CRLMC/35662/2024	PRADEEP KUMAR MOHANTY	P.ANUP DASH	BANARAPAL /21 /2006	AOD20220004458C202400009
		VS	VS	()	
		STATE OF ODISHA		//	
100	D-CRLMC/35713/2024	DEVANAND LENKA	GOPAL PRASAD JENA	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
101	D-CRLMC/35716/2024	DEBDEEP PANDA @ DEBJEET PANDA	BHABANI SANKAR MISHRA	DHAMNAGAR /101 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
102	D-CRLMC/35728/2024	MANAV CHANDRA SINGH	BIJAYA KUMAR RAGADA	JHARSUGUDA /142 /2022	
		VS	VS	()	

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103	D-CRLMC/35732/2024	STATE OF ODISHA SK.NOOR @ MIR SHAMSUDDIN VS	SAMVIT MOHANTY VS	// TIRTOL /146 /2020 ()	
104	D-CRLMC/35736/2024	STATE OF ODISHA KALIA @ NIRANJAN BEHERA VS	DURGA PRASANNA MISHRA VS	// LAXMISAGAR P.S. /160 /2009 ()	
105	D-CRLMC/35740/2024	STATE OF ODISHA RAMESH CHANDRA BARAD VS	HEMANTA KUMAR MUND VS	// JEYPORE VIGILANCE /12 /2021 ()	
106	D-CRLMC/35743/2024	STATE OF ODISHA(VIG.) SANTOSH KUMAR SAHU @ SANTOSH SAHU VS	JYOTIRMAYA SAHOO VS	// HINJILI /101 /2010 ()	
107	D-CRLMC/35751/2024	STATE OF ODISHA SARAT PANI VS	JYOTIRMAYA SAHOO VS	// POLASARA PS /140 /2017 ()	
108	D-CRLMC/35757/2024	STATE OF ODISHA BHAGABAN RAM VS	LALIT KUMAR MAHARANA VS	// KHURDA MODEL /780 /2023 ()	
109	D-CRLMP/35619/2024	STATE OF ODISHA KIRAN KUMAR NAIK VS	SAROJ RANJAN SUBUDHI VS	// KANIHA /72 /2023 ()	
110	D-CRLMP/35630/2024	STATE OF ODISHA BIJAY KUMAR SWAIN VS	SANGRAM KESHARI MISHRA VS	// //0 ()	
111	D-CRLMP/35649/2024	STATE OF ODISHA SWETA CHANDRA TRIPATHY VS	JAYADEBA BEHERA VS	// RANPUR /305 /2023 ()	
112	D-CRLMP/35682/2024	STATE OF ODISHA AJIT KUMAR MOHAPATRA VS	CHANDANA TRIPATHY VS	// //0 ()	
113	D-CRLMP/35690/2024	STATE OF ODISHA BASANTI NAYAK VS STATE OF ODISHA	PRATAP CHANDRA MISHRA VS	// //0 () //	

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114	D-CRLMP/35695/2024	MAMATA CHOUDHURY VS SUPT. OF POLICE, SAMBALPUR	SAURAV TIBREWAL VS	BURLA /432 /2022 () //	
115	D-CRLMP/35701/2024	HEMANTA KANHAR VS STATE OF ODISHA	SANJIBANI MISHRA VS	//0 () //	
116	D-CRLMP/35733/2024	SUJATA KUMARI BISWAL VS STATE OF ODISHA	SANJIT MISHRA VS	//0 () //	
117	D-CRLMP/35749/2024	PABITRA ROUTRAY VS STATE OF ODISHA	BHABANI SHANKAR RAYAGURU VS	//0 () //	
118	D-CRLREV/35610/2024	MANOJ KUMAR NAYAK VS SURYA NARAYAN MOHANTY	IN PERSON VS	// () //	AOR20230001273C202400004
119	D-CRLREV/35622/2024	G.NAGESWAR RAO VS STATE OF ODISHA	LALATENDU SAMANTARAY VS	JEYPORE TOWN /367 /2020 () //	
120	D-CRLREV/35686/2024	SHIVA PRASAD RANA VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	BOLANGIR SADAR /212 /2013 () //	
121	D-CRLREV/35718/2024	KISHORE THELA VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	KOMNA PS /317 /2020 () //	
122	D-FAO/49517/2024	KUMTALI MUDULI VS UNION OF INDIA	PRADEEP KUMAR MISHRA VS	// () //	
123	D-FAO/49521/2024	KUNI SETHI VS UNION OF INDIA	PRADEEP KUMAR MISHRA VS	// () //	
124	D-FAO/49658/2024	SAPTAGIRI REAL ESTATE PVT. LTD., GANJAM VS STATE OF ODISHA	SOUMYAJYOTI BISWAL VS	// () //	
125	D-FAO/49677/2024	SUSANTA KUMAR PRADHAN	LAXMIKANTA MOHANTY	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
126	D-FAO/49697/2024	JEMA MAJHI	RABINDRANATH DEBATA	//	AOR20220002457C202400023
		VS	VS	0	
		M/S. S P SINGHAL CONSTRUCTION PVT LTD,HARYANA		//	
127	D-FAO/49699/2024	BIKRAM BARLA	DEBASISH PATNAIK	//	
		VS	VS	0	
		UNION OF INDIA		//	
128	D-FAO/49702/2024	GITANJALI BISWAL	DEBASISH PATNAIK	//	
		VS	VS	0	
		UNION OF INDIA		//	
129	D-FAO/49704/2024	RAJESHBHAI VANKAR	DEBASISH PATNAIK	//	
		VS	VS	0	
		UNION OF INDIA		//	
130	D-FAO/49705/2024	JEBANNESA MALLICK	DEBASISH PATNAIK	//	
		VS	VS	0	
		UNION OF INDIA		//	
131	D-FAO/49709/2024	SABNAM BEGUM	DEBASISH PATNAIK	//	
		VS	VS	0	
		UNION OF INDIA		//	
132	D-FAO/49711/2024	RUKMANI MOHANTA	DEBASISH PATNAIK	//	
		VS	VS	0	
		UNION OF INDIA		//	
133	D-MACA/49584/2024	M/S ORIENTAL INSURANCE CO.LTD., CUTTACK	PRASANTA KUMAR MAHALI	//	
		VS	VS	0	
		SURESH KUMAR ROUT		//	
134	D-MACA/49591/2024	THE D.M, ORIENTAL INSURANCE CO.LTD., GANJAMPRASANTA KUMAR MAHALI		//	
		VS	VS	0	
		URMILA BISOI		//	
135	D-MACA/49606/2024	THE D.M, ORIENTAL INSURANCE CO. LTD., BBSR	SOMNATH ROY	//	
		VS	VS	0	
		KABITA PATANAYAK		//	
136	D-MACA/49714/2024	SAUBHAGYA LAXMI NANDA	DEBASISH PATNAIK	//	
		VS	VS	0	

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137	D-MATA/49628/2024	PABITRA KUMAR SARANGI SASMITA GOUDA VS UMESH CHANDRA MAHAKUD	TAPAN KUMAR KAMILA VS	// // 0	
138	D-MATA/49653/2024	SANJAY KUMAR PALEI VS JYOTSHNA RANI PALAI @ PALEI	PRASANNA KUMAR RATH VS	// // 0	
139	D-RPFAM/49692/2024	SUNEEL KUMAR ROWLO VS KALPANA RAULO @ DEVI	AKSHAYA KUMAR JENA VS	// // 0	
140	D-RSA/49568/2024	BHUBANESWAR SAHU VS URBASI @ URMILA SAHU	SUSANTA KUMAR DASH VS	// // 0	
141	D-RSA/49644/2024	TIKESWARI MAHAPATRA VS SUSHMA DASH	SAROJ KUMAR PADHY VS	// // 0	
142	D-RSA/49674/2024	DEBENDRANATH SAHOO VS ABDHUT BHARAT BABA	GIRIJA SANKAR MOHANTY VS	// // 0	
143	D-RSA/49679/2024	NIRANJAN BEHERA VS BHAGIRATHI BARIK	ANSUMAN BHUYAN VS	// // 0	
144	D-RVWPET/49559/2024 RVWPET/286/2024	BHARATI SUNA VS STATE OF ODISHA	ADV. VS	// // 0	
145	D-STREV/49615/2024	M/S SRI RAM INDUSTRIES, KHURDA VS STATE OF ODISHA	MADHAB LAL AGARWAL VS	// // 0	
146	D-WA/49518/2024	PRINCIPAL SECRETARY OF HIGHER EDUCATION DEPT VS SURENDRA PANDA	DEBRYA NARAYAN PATNAIK, A.G.A. VS	// // 0	LOD20240000172C202400310
147	D-WA/49622/2024	SUJIT KUMAR GHOSH VS STATE BANK OF INDIA,RECOVERY BRANCH,CUTTACK	BANSHIDHAR BAUG VS	// // 0	AOR20220002374C202400021

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148	D-WP(C)/49519/2024 WP(C)/29717/2024	MAA BIRAJA WSHG,SUBRNAPUR VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //	AOR20230000802C202400046
149	D-WP(C)/49520/2024	SANKAR MALLICK VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //	AOR20230000802C202400040
150	D-WP(C)/49522/2024	NIRANJAN SAHANI VS STATE OF ODISHA	TRILOCHAN PANIGRAHI VS	// 0 //	
151	D-WP(C)/49523/2024	LAGNAJIT SAHOO VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //	AOR20230000802C202400042
152	D-WP(C)/49524/2024 WP(C)/29720/2024	UMA MAHESWARI WSHG,SUBARNPUR VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //	AOR20230000802C202400045
153	D-WP(C)/49525/2024	KHIROD BISWAL VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //	AOR20230000802C202400038
154	D-WP(C)/49526/2024 WP(C)/29721/2024	BISWA MAA MAHALAXMI WSHG,SUBRNAPUR VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //	AOR20230000802C202400044
155	D-WP(C)/49527/2024 WP(C)/29724/2024	BABA SIDHESWAR WSHG,SUBRNAPUR VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //	AOR20230000802C202400043
156	D-WP(C)/49528/2024 WP(C)/29723/2024	PULLIN KUMAR MALL VS STATE OF ODISHA	LAXMIKANTA TRIPATHY VS	// 0 //	
157	D-WP(C)/49529/2024	DILIP KUMAR BISWAL VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //	AOR20230000802C202400039
158	D-WP(C)/49530/2024	RABINDRA DAS VS STATE OF ODISHA	BIBEKANANDA BHUYAN VS	// 0 //	
159	D-WP(C)/49531/2024	AMAR DUTTA	BIBEKANANDA BHUYAN	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
160	D-WP(C)/49532/2024	BILASINI DEI	SUBHADUTTA ROUTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
161	D-WP(C)/49533/2024	CHANDAN KUMAR SAHA	BIBEKANANDA BHUYAN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
162	D-WP(C)/49535/2024	BISWAJIT SAHA	BIBEKANANDA BHUYAN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
163	D-WP(C)/49536/2024	MARUTI TRADERS, CUTTACK	NARESH CHANDRA JENA	//	
		VS	VS	0	
		AUTHORISED OFFICER, INDIAN BANK , ZONAL OFFICE, KIIT BRANCH, BBSR		//	
164	D-WP(C)/49537/2024	LAXMI NARAYAN MOHANTY	KAMALAKANTA NAYAK	//	
		VS	VS	0	
		THE CHAIRMAN CUM MANAGING DIRECTOR		//	
165	D-WP(C)/49538/2024	SANJUKTA SETHI	SUSAMA RANI SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
166	D-WP(C)/49539/2024	RASHMITA PRUSTY	SUSAMA RANI SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
167	D-WP(C)/49540/2024	M/S GAJALAXMI AGENCY (KSK)	ADHIRAJ MOHANTY	//	
		VS	VS	0	
		THE PRINCIPAL COMMISSIONER OF CENTRAL GOODS AND SERVICE TAX		//	
168	D-WP(C)/49541/2024	PUSPALATA SWAIN	SUSAMARANI RANI SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
169	D-WP(C)/49542/2024	M.NARAYAN RAO	KRISHNA CHANDRA SAHU	//	
		VS	VS	0	
		STATE OF ODISHA		//	
170	D-WP(C)/49543/2024	SANJAY PRADHAN	SUSAMA RANI SAHOO	//	
		VS	VS	0	

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171	D-WP(C)/49544/2024	STATE OF ODISHA SANTOSH KUMAR MOHAPATRA VS	JYOTIRMAYA SAHOO VS	// // 0	
172	D-WP(C)/49545/2024	STATE OF ODISHA JAYAKRUSHNA RANA VS	AMIYA KUMAR MOHANTY VS	// // 0	
173	D-WP(C)/49546/2024	STATE OF ODISHA RAJEEB KUMAR SENAPATI VS	SUSAMA RANI SAHOO VS	// // 0	
174	D-WP(C)/49548/2024	STATE OF ODISHA SANTOSH KUMAR NAYAK VS F.T.DEBENDRA NAYAK	TUSAR KUMAR MISHRA VS	// // 0	
175	D-WP(C)/49549/2024	HARDHIK ROUTRAY VS	PRAVASH CHANDRA JENA VS	// // 0	
176	D-WP(C)/49550/2024	STATE OF ODISHA PABITRA MOHAN PRUSTY VS	AMIYA KUMAR MOHANTY VS	// // 0	
177	D-WP(C)/49551/2024	STATE OF ODISHA AJAYA KUMAR RATH VS	AMIYA KUMAR MOHANTY VS	// // 0	
178	D-WP(C)/49552/2024	STATE OF ODISHA MAMATA ROUTRAY VS	PRAVASH CHANDRA JENA VS	// // 0	
179	D-WP(C)/49553/2024	STATE OF ODISHA PADMALOCHAN BEHERA VS	PRASANTA KUMAR MOHANTY (2) VS	// // 0	
180	D-WP(C)/49554/2024	STATE OF ODISHA RABINDRA KUMAR BISWAL VS	BIJAYA KUMAR PATTANAIAK VS	// // 0	
181	D-WP(C)/49555/2024	STATE OF ODISHA SUDHANSHU KUMAR TRIPATHY VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// // 0 //	

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182	D-WP(C)/49556/2024	HARDHIK ROUTRAY VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //	
183	D-WP(C)/49557/2024	KABULI PARIDA VS STATE OF ODISHA	ANNAPURNA NAYAK VS	// 0 //	
184	D-WP(C)/49558/2024	HARDIK ROUTRAY VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //	
185	D-WP(C)/49560/2024	JAGABANDHU HALWA VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //	
186	D-WP(C)/49561/2024	PRADEEPTA KUMAR DASH VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //	
187	D-WP(C)/49562/2024	SHANKAR BISWAL VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //	
188	D-WP(C)/49563/2024	SUBASH CHANDRA DAS VS SURENDRA DAS	BIRAJA PRASANNA DAS VS	// 0 //	
189	D-WP(C)/49564/2024	PREMANANDA SWAIN VS STATE OF ODISHA	ABHIRAM SWAIN VS	// 0 //	
190	D-WP(C)/49565/2024	GOBINDA CHANDRA BARAL VS STATE OF ODISHA	ABINASH ROUTRAY VS	// 0 //	
191	D-WP(C)/49566/2024	NILAMANI BHOI VS UNION OF INDIA	JAYADEBA BEHERA VS	// 0 //	
192	D-WP(C)/49567/2024	NARASINGH CHARAN PATI VS STATE OF ODISHA	PURNA CHANDRA DAS VS	// 0 //	
193	D-WP(C)/49569/2024	GANGADHAR BEHERA	ASHUTOSH KUARNR	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
194	D-WP(C)/49570/2024	DHARMARAJ PANDA	ASHIS KUMAR MISHRA	//	
	WP(C)/29741/2024	VS	VS	0	
		STATE OF ODISHA		//	
195	D-WP(C)/49571/2024	SATYANARAYAN COLLEGE OF PHARMACY, MALKANGIRI	ANURANKAR ROUT	//	
	WP(C)/29731/2024	VS	VS	0	
		UNION OF INDIA		//	
196	D-WP(C)/49572/2024	SHIBA NARAYAN BOHIDAR	TRILOCHAN NANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
197	D-WP(C)/49573/2024	NIRUPAMA SARAF	TRILOCHAN NANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
198	D-WP(C)/49574/2024	GANGADHAR SAHU	TAPAN KUMAR BISWAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
199	D-WP(C)/49575/2024	PULLELA REETIKAA	H.V.B.R.K.DORA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
200	D-WP(C)/49576/2024	BIMALA GOCHHAYAT	AKSHAYA KUMAR SAHOO	//	
		VS	VS	0	
		MAHANADI COAL FIELDS LTD		//	
201	D-WP(C)/49578/2024	M/S ANNA PURNA AGRO INTERNATIONAL PRIVATE LIMITED	ABHISEK DASH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
202	D-WP(C)/49581/2024	BOBBILI HARIBABU	ASHOK KUMAR BEHERA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
203	D-WP(C)/49582/2024	TELAGANA ROJA	ASHOK KUMAR BEHERA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
204	D-WP(C)/49583/2024	KUNDINGI BHIMRAJU	ASHOK KUMAR BEHERA	//	
		VS	VS	0	

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205	D-WP(C)/49585/2024	STATE OF ODISHA NEELIMA VADDINA VS	ASHOK KUMAR BEHERA VS	// // 0	
206	D-WP(C)/49586/2024	STATE OF ODISHA KOMMANA MADHAVI LATHA VS	ASHOK KUMAR BEHERA VS	// // 0	
207	D-WP(C)/49587/2024	STATE OF ODISHA SUNNAPUA VANI VS	ASHOK KUMAR BEHERA VS	// // 0	
208	D-WP(C)/49588/2024	STATE OF ODISHA SIVALA GAJENDRA RAO VS	RAMESH AGARWAL VS	// // 0	
209	D-WP(C)/49589/2024	CENTURION UNIVERSITY OF TECHNOLOGY AND MANAGEMENT, ODISHA, GAJAPATI SANJAYA KUMAR DANTA VS	HARIKRUSHNA PANIGRAHIH VS	// // 0	
210	D-WP(C)/49590/2024 WP(C)/29737/2024	STATE OF ODISHA BISWAJIT KUMAR SAHOO VS	ITISHREE TRIPATHY VS	// // 0	
211	D-WP(C)/49592/2024	STATE OF ODISHA MANAGING COMMITTEE OF SULOCHANA GODABARI VS	RR HIGH SCHOOL BALASORE VS	// // 0	
212	D-WP(C)/49593/2024	STATE OF ODISHA DEEPTILATA SOREN VS	CHITTA RANJAN PATTNAIK VS	// // 0	
213	D-WP(C)/49594/2024	STATE OF ODISHA SAGARIKA DAS VS	KUNAL KUMAR SWAIN VS	// // 0	
214	D-WP(C)/49595/2024	STATE OF ODISHA SURESH CHANDRA SWAIN VS	KUNAL KUMAR SWAIN VS	// // 0	
215	D-WP(C)/49596/2024	STATE OF ODISHA LAXMIPRIYA KANUNGO VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// // 0 //	

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216	D-WP(C)/49597/2024	RAJARAM SINGH VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
217	D-WP(C)/49598/2024	USHARANI PRADHAN VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
218	D-WP(C)/49599/2024	JAGABANDHU DASH VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
219	D-WP(C)/49600/2024	ARABINDA DASH VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
220	D-WP(C)/49601/2024	GAGAN BIHARI KAR VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //	
221	D-WP(C)/49602/2024	KAILASH CHANDRA MALLICK VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
222	D-WP(C)/49603/2024	BIJAY KUMAR SAMAL VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
223	D-WP(C)/49604/2024	DOLAMANI HANS VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
224	D-WP(C)/49605/2024	BASANTA KUMAR SWAIN VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //	
225	D-WP(C)/49607/2024	SUSHANTA BHUSAN NAYAK VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
226	D-WP(C)/49608/2024	SNEHANSHU SEKHAR MANDAL VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //	
227	D-WP(C)/49609/2024	JAYANTA KUMAR SWAIN	KUNAL KUMAR SWAIN	//	

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		VS	VS	()	
		STATE OF ODISHA		//	
228	D-WP(C)/49610/2024	ANAM BISWAL	ASIT KUMAR CHAUDHURY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
229	D-WP(C)/49611/2024	LAXMIDHAR DUTTA	KUNAL KUMAR SWAIN	//	
		VS	VS	()	
		STATE OF ODISHA		//	
230	D-WP(C)/49612/2024	SARBESWAR NATH SHARMA	DHANESWAR BEHERA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
231	D-WP(C)/49614/2024	SRIDHAR BARIK	DHANESWAR BEHERA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
232	D-WP(C)/49616/2024	BISHWANATH SAHU	DHANESWAR BEHERA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
233	D-WP(C)/49617/2024	BENABENTURA SINGH	MANMEET SINGH ARORA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
234	D-WP(C)/49619/2024	DHRUBA CHARAN MOHANTY	DHANESWAR BEHERA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
235	D-WP(C)/49621/2024	CHINTAMANI JENA	GOURAV MOHANTY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
236	D-WP(C)/49623/2024	M/S. MATRUBHUMI SHELTERS PVT LTD.,CUTTACK	KSHIROD KUMAR SAHOO	//	AOR20220001352C202400066
		VS	VS	()	
		COMMISSIONER OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX,ODISHA		//	
237	D-WP(C)/49624/2024	NIRUPAMA PANI	SOUBHAGYA KUMAR DASH	//	AOR20220001631C202400170
		VS	VS	()	
		STATE OF ODISHA		//	
238	D-WP(C)/49627/2024	HEMALATA NAYAK	SATYA NARAYAN MISHRA 4	//	
		VS	VS	()	

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239	D-WP(C)/49629/2024	STATE OF ODISHA DEEPAK KUMAR SAHOO VS	SUDHIR KUMAR MALLICK VS	// // 0	
240	D-WP(C)/49630/2024	STATE OF ODISHA LOHITENDU DHAL VS	BADRINARAYAN PANDA VS	// // 0	
241	D-WP(C)/49632/2024	STATE OF ODISHA PRAMOD KUMAR BEHERA VS	HALADHAR SETHY VS	// // 0	
242	D-WP(C)/49634/2024	UNION OF INDIA TILOTTAMA KHUNTIA VS	SUDHIR KUMAR MALLICK VS	// // 0	
243	D-WP(C)/49636/2024	STATE OF ODISHA NARENDRA KUMAR SHUKLA VS	RABINDRA NATH PRUSTY VS	// // 0	
244	D-WP(C)/49638/2024	STATE OF ODISHA DHARANIDHAR GADANAYAK @ DHARANIDHAR GADANAYAK VS	ARJUNA CHARANA BEHERA VS	// // 0	
245	D-WP(C)/49641/2024	UNION OF INDIA BHARAT CHANDRA RATH VS	PRASANNA KUMAR RATH (1) VS	// // 0	
246	D-WP(C)/49646/2024	STATE OF ODISHA MAHIPAT LAL PATEL VS	KAMAL BEHARI PANDA VS	// // 0	
247	D-WP(C)/49647/2024	STATE OF ODISHA M/S SAHU COMMUNICATION, DHENKANAL VS	RANJIT KESHARI SAMAL VS	// // 0	
248	D-WP(C)/49649/2024	CHIEF COMMISSIONER OF CT AND GST, CUTTACK MAYADHAR GAHANA VS	ARJUNA CHARANA BEHERA VS	// // 0	
249	D-WP(C)/49650/2024	STATE OF ODISHA HEERAJ FOUNDATION, KHURDA VS	PRAVAT RANJAN SUTAR VS	// // 0	
		STATE OF ODISHA		//	

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250	D-WP(C)/49651/2024	JAGYASENI SAHU VS STATE OF ODISHA	RANJIT KESHARI SAMAL VS	// 0 //	
251	D-WP(C)/49654/2024	SURJU MAJHI VS STATE OF ODISHA	BIBEKANANDA BHUYAN VS	// 0 //	
252	D-WP(C)/49656/2024	BASUMATI SETH VS STATE OF ODISHA	DIPTI MOHAPATRA VS	// 0 //	
253	D-WP(C)/49657/2024	SAROJ CHANDRA BEHERA VS STATE OF ODISHA	PRASANNA KUMAR SAHOO VS	// 0 //	
254	D-WP(C)/49660/2024	KABITA MOHANTY VS GENERAL ADMINISTRATION AND PUBLIC GRIEVANCE DEPT., KHURDA	SIDHARTHA MISHRA VS	// 0 //	
255	D-WP(C)/49661/2024	SRINIBAS BHANJA VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //	
256	D-WP(C)/49662/2024	BHAGIRATHI SWAIN VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //	
257	D-WP(C)/49664/2024	GOLAK BIHARI PRADHAN VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //	
258	D-WP(C)/49666/2024	BISWARANJAN MOHANTY VS STATE OF ODISHA	SARADA PRASANNA SARANGI VS	// 0 //	
259	D-WP(C)/49667/2024	NILAKANTHA PRADHAN VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //	
260	D-WP(C)/49670/2024	DIGAMBARA PRADHAN VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //	
261	D-WP(C)/49671/2024	CHAKRADHAR MOHANTY	BASUDEV BARIK	//	

ORISSA HIGH COURT

FILING REPORT AS ON :27/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
262	D-WP(C)/49672/2024	RANJIT PATRA	PURNA CHANDRA MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
263	D-WP(C)/49673/2024	MOHAN KUMAR MOHANTY	BASUDEV BARIK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
264	D-WP(C)/49675/2024	UMAKANTA BARIK	CHANDRAKANTA NAYAK	//	
		VS	VS	0	
		CHIEF MANAGER CUM A.O., UCO BANK, BALESWAR		//	
265	D-WP(C)/49680/2024	NALINI SAMAL	SURESH CHANDRA DASH	//	
		VS	VS	0	
		THE EXECUTIVE ENGINEER ELECTRICAL (TPCODL) CUTTACK		//	
266	D-WP(C)/49681/2024	DAYANIDHI SAMAL	BASUDEV BARIK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
267	D-WP(C)/49682/2024	GOBIND AGARWALLA	SOUMYA JYOTI BISWAL	//	
		VS	VS	0	
		THE COMMITTEE OF THE BOARD, ODISHA POWER TRANSMISSION CORPORATION LIMITED, BBSR		//	
268	D-WP(C)/49683/2024	MS INFRAENGINEERS PVT. LTYD., CUTTACK	SIDHANT DWIBEDI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
269	D-WP(C)/49684/2024	JATAK SETHI	BASUDEV BARIK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
270	D-WP(C)/49685/2024	SUKANTI MISHRA	BASUDEV BARIK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
271	D-WP(C)/49686/2024	KABINDRA KUMAR SAHOO	SANKAR PRAASAD PANI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
272	D-WP(C)/49687/2024	KABINDRA KUMAR SAHOO	SANKAR PRAASAD PANI	//	
		VS	VS	0	

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FILING REPORT AS ON :27/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
273	D-WP(C)/49688/2024	STATE OF ODISHA ALL INDIA FAIR PRICE SHOP DEALERS FEDERATION VS	GJELM SWARUP VS	// // 0	
274	D-WP(C)/49689/2024	STATE OF ODISHA MAKARA KETAN GARANAYAK VS	BASUDEV BARIK VS	// // 0	
275	D-WP(C)/49690/2024	STATE OF ODISHA KABINDRA KUMAR SAHOO VS	SANKAR PRAASAD PANI VS	// // 0	
276	D-WP(C)/49691/2024	STATE OF ODISHA RADHESHYAM BEHERA VS	GOKULA NANDA SAHU VS	// // 0	
277	D-WP(C)/49693/2024	STATE OF ODISHA M/S. BINITA READYMADE TRADERS,CUTTACK VS CT AND GST OFFICER,CUTTACK	DEBRAT SETHY VS	// // 0	AOD20220004458C202400010
278	D-WP(C)/49694/2024	STATE OF ODISHA CHITTARANJAN PILLA VS	LALITENDU MISHRA VS	// // 0	AOD20220004458C202400011
279	D-WP(C)/49695/2024	STATE OF ODISHA KABINDRA KUMAR SAHOO VS	SANKAR PRAASAD PANI VS	// // 0	
280	D-WP(C)/49696/2024	STATE OF ODISHA KABINDRA KUMAR SAHOO VS	SANKAR PRAASAD PANI VS	// // 0	
281	D-WP(C)/49698/2024	STATE OF ODISHA SHILA ROURAY VS	BISWARANJAN MOHAPATRA VS	// // 0	
282	D-WP(C)/49700/2024	STATE OF ODISHA KABINDRA KUMAR SAHOO VS	SANKAR PRAASAD PANI VS	// // 0	
283	D-WP(C)/49701/2024	STATE OF ODISHA SARAT DAS @ SARAT CHANDRA DAS VS STATE OF ODISHA	JNANINDRA PANI VS	// // 0 //	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
284	D-WP(C)/49703/2024	BHIKARI CHARAN SAHOO VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //	
285	D-WP(C)/49706/2024	ANANDA CHANDRA BARIK VS STATE OF ODISHA	SIDHARTHA MISHRA VS	// 0 //	
286	D-WP(C)/49707/2024	SATRUGHNA JUJHARSINGH VS STATE OF ODISHA	TRILOCHAN PANIGRAHI VS	// 0 //	
287	D-WP(C)/49710/2024	JAYA CHANDRA BHUYAN VS STATE OF ORISSA	SUKANTA KUMAR MISHRA VS	// 0 //	
288	D-WP(C)/49712/2024	AKSHAYA KUMAR MOHAPATRA VS STATE OF ODISHA	SUSAMA RANI SAHOO VS	// 0 //	
289	D-WP(C)/49713/2024	PREMANANDA BAGHARTY VS STATE OF ODISHA	SASWATI MOHAPATRA VS	// 0 //	
290	D-WP(C)/49715/2024	SUVENDU PANDA VS STATE OF ODISHA	JAGABANDHU SAHU VS	// 0 //	
291	D-WP(C)/49716/2024	DHANEE DEE VS STATE OF ODISHA	SUSAMA RANI SAHOO VS	// 0 //	
292	D-WP(C)/49717/2024	SURENDRA PRATAP SINGH VS STATE OF ODISHA	BIKRAM KUMAR BEHERA VS	// 0 //	
293	D-WP(C)/49718/2024	MAHESWARI SETHI VS STATE OF ODISHA	SUSAMA RANI SAHOO VS	// 0 //	
294	D-WP(C)/49719/2024	NAROTTAM PATRA @ NARATTAM PATRA VS DISTRICT ELECTION OFFICER-CUM-COLLECTOR, GAJAPATI	TUSAR KUMAR MISHRA VS	// 0 //	
295	D-WP(C)/49720/2024	LEELA SUBUDHI	SUSAMA RANI SAHOO	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
296	D-WP(C)/49721/2024	RABINDRA KUMAR BISWAL	PRIYA RANJAN MISHRA	//	
		VS	VS	0	
		STATE OF ORISSA		//	
297	D-WP(C)/49722/2024	ANTARYAMI MISHRA	SUBHADUTTA ROUSTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
298	D-WP(C)/49723/2024	PADMA CHARAN PRADHAN	SUSAMA RANI SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
299	D-WP(C)/49724/2024	UTTAM KUMAR NAYAK	SUBHADUTTA ROUSTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
300	D-WP(C)/49725/2024	SULOCHANA PARIDA	SUBHADUTTA ROUSTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
301	D-WP(C)/49726/2024	GOPAL CHANDRA PRADHAN	SUBHADUTTA ROUSTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
302	D-WP(C)/49728/2024	BASANTI SINGH	SUBHADUTTA ROUSTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
303	D-WP(C)/49729/2024	UMAKANTA BHUYAN	SUKANTA KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ORISSA		//	
304	D-WP(C)/49730/2024	GADADHAR SAHU @ GADADHAR SAHOO	ACHYUTANANDA PATTANAIAK	//	
		VS	VS	0	
		KANAKALATA SAHU		//	
305	D-WP(C)/49731/2024	SUMITA BARIK	SUBHADUTTA ROUSTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
306	D-WPCRL/35620/2024	SHAIKH HAMAS	DEBIDUTTA MOHAPATRA	//0	
		VS	VS	0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
307	D-ABLAPL/35612/2024	STATE OF ODISHA MANAS KUMAR SETHI VS	DHANANJAYA MUND VS	// /0 ()	
308	D-ABLAPL/35613/2024	STATE OF ODISHA(VIG.) KUNJA BIHARI SAHOO VS	BYOMAKESH TRIPATHY VS	// /0 ()	
309	D-ABLAPL/35621/2024	STATE OF ODISHA GAGAN MOHAPATRA VS	BIKASH KUMAR KUND VS	// BARGARH /26 /2024 ()	
310	D-ABLAPL/35626/2024	STATE OF ODISHA JAYAGURU KHATEI VS	RUDRA RANJAN BARIK VS	// BELLAGUNTHA /62 /2022 ()	
311	D-ABLAPL/35633/2024	STATE OF ODISHA SUSANTA KUMAR MUNI VS	LAMBODOR ACHARI VS	// /0 ()	
312	D-ABLAPL/35635/2024	STATE OF ODISHA CHINMAYA KUMAR SAMANTARAY VS	HARMOHAN DHAL VS	// N.T.P.C. /178 /2024 ()	
313	D-ABLAPL/35636/2024	STATE OF ODISHA LACHHAMAN KHURA @ MUNSI KHURA VS	SUSHANTA KUMAR JOSHI VS	// TUREIKELA /85 /2023 ()	
314	D-ABLAPL/35640/2024	STATE OF ODISHA S.ASHOK KUMAR DORA @ ASHOK DORA VS	PUSPAMITRA MOHAPATRA VS	// MUDANPUR RAMPUR /1 /2023 ()	
315	D-ABLAPL/35644/2024	STATE OF ODISHA CHAKADOLA MALLICK VS	AMULYA RATNA PANDA VS	// PHULBANI TOWN /219 /2024 ()	
316	D-ABLAPL/35645/2024	STATE OF ODISHA BHAGYABIDHATA MALIK @ BHAGA VS	AMULYA RATNA PANDA VS	// GOPALPUR /223 /2024 ()	
317	D-ABLAPL/35646/2024	STATE OF ODISHA JAYEDA BIBI VS STATE OF ODISHA	SATYAJIT MOHAPATRA (2) VS	// PURUNABAZAR /300 /2024 () //	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
318	D-ABLAPL/35647/2024	JANMEJAYA DIGAL @ BABU VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PHULBANI TOWN /219 /2024 () //	
319	D-ABLAPL/35648/2024	RIYAJUDDIN KHAN @ RIYAZUDDIN KHAN VS STATE OF ODISHA	SATYAJIT MOHAPATRA (2) VS	PIRAHAT P.S /252 /2024 () //	
320	D-ABLAPL/35650/2024	SAYED MOHAMMAD AFROZ VS STATE OF ODISHA	BIJAYA KUMAR PARIDA 2 VS	KISSANNAGAR PS /211 /2024 () //	AOD20220001998C202400023
321	D-ABLAPL/35651/2024	RAJ TANTY VS STATE OF ODISHA	RASHMIKANTA MAHALIK VS	SUNDARGARH TOWN /375 /2024 () //	
322	D-ABLAPL/35653/2024	SIDHARTHA SHANKAR DAS @ KANHA VS STATE OF ODISHA	SATYA RANJAN MULIA VS	MANCHESWAR P.S. /620 /2024 () //	
323	D-ABLAPL/35657/2024	SIKHAR JENA @ SIKHAR CHANDRA JENA VS STATE OF ODISHA	BRUNDABAN ROUT VS	LAXMISAGAR P.S. /591 /2024 () //	
324	D-ABLAPL/35658/2024	SK. MONTU HOQUE VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	TELKOI /155 /2024 () //	
325	D-ABLAPL/35660/2024	SK. MONTU HOQUE VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	TELKOI /143 /2024 () //	
326	D-ABLAPL/35661/2024	LIPA PRADHAN @ LIPA ROUT VS STATE OF ODISHA	SURESH KUMAR PANDA VS	PURI SADAR /489 /2024 () //	
327	D-ABLAPL/35663/2024	MAHESH DAS VS STATE OF ODISHA	SAUMYA RANJAN PRADHAN VS	MANGALA BAG /304 /2024 () //	AOD20240000490C202400011
328	D-ABLAPL/35664/2024	PADMA RAO VS STATE OF ODISHA	SAUMYA RANJAN PRADHAN VS	KAKATAPUR /232 /2024 () //	AOD20240000490C202400010
329	D-ABLAPL/35665/2024	BHOLESWAR SAHU	ASUTOSH TRIPATHY	JARAPADA /331 /2024	AOR20220001648C202400074

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
330	D-ABLAPL/35666/2024	NIRANJAN SAHOO	PRADEEP KUMAR DAS	NAIKANI-DIHI /222 /2024	AOR20220001207C202400029
		VS	VS	()	
		STATE OF ODISHA		//	
331	D-ABLAPL/35667/2024	LABANI KANTA KHADIA	AMLAN SHAKTI PAUL	DEOGARH /567 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
332	D-ABLAPL/35668/2024	KARTIK BEHERA	ROHIT RANJAN RAY	TANGI (KHURDA) /771 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
333	D-ABLAPL/35669/2024	SUNIL KUMAR PANDA @ SUNIL KU. PANDA	SARAT KUMAR JENA	BARGARH SADAR /430 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
334	D-ABLAPL/35670/2024	BANAMALI BEHERA	TARA PRASAD MOHAPATRA	JODAPADAR /200 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
335	D-ABLAPL/35672/2024	RAMAKANTA MOHAPATRA	TARA PRASAD MOHAPATRA	PURI SADAR /479 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
336	D-ABLAPL/35673/2024	PRASANTA NAYAK	TARA PRASAD MOHAPATRA	BRAHMAGIRI /555 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
337	D-ABLAPL/35677/2024	TRINATH BEHERA	TARA PRASAD MOHAPATRA	MARINE PS ARAKHAKUDA /9 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
338	D-ABLAPL/35678/2024	BIMBADHAR BARAL	TARA PRASAD MOHAPATRA	PURI SADAR /391 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
339	D-ABLAPL/35679/2024	S. MUKUNDA DORA	ASHOK DAS	BERHAMPUR SADAR /356 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
340	D-ABLAPL/35681/2024	RIKKI @ KHAGESWAR BEHERA @ RACKY BEHERA	SURYAKANTA DWIBEDI	TITILAGARH /475 /2024	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
341	D-ABLAPL/35683/2024	STATE OF ODISHA DEBARCHAN PUTEL @ DEVARCHAN PUTEL VS	SURYAKANTA DWIBEDI VS	// BELPARA /259 /2024 ()	
342	D-ABLAPL/35684/2024	STATE OF ODISHA GIRISHA @ GIRISH NAYAK VS	KURESH PRASAD DASH VS	// TARASINGI /341 /2024 ()	
343	D-ABLAPL/35685/2024	STATE OF ODISHA SULOCHANA BEHERA VS	KEDAR CHANDRA BEHERA VS	// JODAPADAR /100 /2024 ()	
344	D-ABLAPL/35691/2024	STATE OF ODISHA AMAR BHATTACHARYA VS	NITYA RANJAN SAHOO VS	// / 0 ()	
345	D-ABLAPL/35700/2024	STATE OF ODISHA BIJAY DAS @ AMULA VS	SATYABRATA SENAPATI VS	// SIMULIA /381 /2024 ()	
346	D-ABLAPL/35704/2024	STATE OF ODISHA SUDHANSHU SEKHAR BAL VS	SUBHENDU KUMAR NAYAK VS	// / 0 ()	
347	D-ABLAPL/35705/2024	STATE OF ODISHA MUNA NAYAK VS	TANMAYA KUMAR MOHANTY VS	// CAPITAL P.S. /458 /2024 ()	
348	D-ABLAPL/35706/2024	STATE OF ODISHA BHARAT NAYAK @ NAIK VS	TANMAYA KUMAR MOHANTY VS	// CAPITAL P.S. /458 /2024 ()	
349	D-ABLAPL/35712/2024	STATE OF ODISHA VICKY GOYAL VS	BYOMAKESH TRIPATHY VS	// / 0 ()	
350	D-ABLAPL/35714/2024	STATE OF ODISHA SUDHIR KUMAR NAG VS	DHANANJAYA MUND VS	// / 0 ()	
351	D-ABLAPL/35715/2024	STATE OF ODISHA(VIG.) CHHOTA BEHERA VS STATE OF ODISHA	KESHAB CHANDRA MISHRA VS	// TANGI (KHURDA) /442 /2024 () //	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
352	D-ABLAPL/35721/2024	RAMA CHANDRA NAYAK VS STATE OF ODISHA	PRADIPTA BEURA VS	DHENKANAL SADAR /906 /2024 () //	
353	D-ABLAPL/35723/2024	RANJAN ROUT @ RANJAN KUMAR ROUT VS STATE OF ODISHA	PRADIPTA BEURA VS	//0 () //	
354	D-ABLAPL/35726/2024	RANJAN SETHI VS STATE OF ODISHA	BISWORANJAN SWAIN VS	PIRAHAT P.S /209 /2024 () //	
355	D-ABLAPL/35729/2024	NANDA DAS VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	CDA-II /161 /2024 () //	
356	D-ABLAPL/35735/2024	SASHIKANTA PARIDA VS STATE OF ODISHA	SURESH CHANDRA PRADHAN VS	MARSHAGHAI /208 /2024 () //	AOR20220003509C202400049
357	D-ABLAPL/35737/2024	REBATI PARIDA VS STATE OF ODISHA	SURESH CHANDRA PRADHAN VS	MARSHAGHAI /208 /2024 () //	AOR20220003509C202400050
358	D-ABLAPL/35738/2024	NANDINI AGRAWAL VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	DEOGARH /515 /2024 () //	
359	D-ABLAPL/35739/2024	BINAYA BHUSAN PATTANAİK VS STATE OF ODISHA	DEVASHIS PANDA VS	JAJPUR SADAR /330 /2024 () //	AOR20220001247C202400023
360	D-ABLAPL/35742/2024	N.PURUSHOTTAM @ NANDA PURUSHOTTAM VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	MARINE PS AT ARJIPALLI /29 /2020 () //	
361	D-ABLAPL/35744/2024	SUDHIR KUMAR JENA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BANAPUR P.S. /389 /2024 () //	
362	D-ABLAPL/35745/2024	UPENDRA PRADHAN VS STATE OF ODISHA	ULLASH CHANDRA MOHANTY VS	//0 () //	
363	D-ABLAPL/35746/2024	HALAK NAIK	PRAKASH KUMAR SAMAL	//0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
364	D-ABLAPL/35747/2024	VS STATE OF ODISHA PINKU SENAPATI @ KARTIKA SENAPATI	VS JYOTIRMAYA SAHOO	() // NIRAKARPUR /288 /2024	
365	D-ABLAPL/35748/2024	VS STATE OF ODISHA PREMANANDA SAHOO	VS PRADIPTA BEURA	() // DHENKANAL SADAR /906 /2024	
366	D-ABLAPL/35750/2024	VS STATE OF ODISHA SANTOSH KHATUA	VS JYOTIRMAYA SAHOO	() // KODALA /534 /2024	
367	D-ABLAPL/35753/2024	VS STATE OF ODISHA PREMANANDA SAHOO @ KASINATH SAHOO	VS DHANANJAYA NAYAK	() // BARANGA /460 /2024	
		VS STATE OF ODISHA	VS	() //	

ORISSA HIGH COURT

MISC CASES FILED on :27/11/2024

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-WPCRL/35048/2024 WPCRL/ /	ANUP KUMAR CHOUDHURY MP	RAMAKRISHNA NAIK	43/2024
2	D-WPC(OA)/469/2019 WPC(OA)/469/2019	NAYANA BALLAV PANDA MP		46/2024
3	D-WPC(OA)/471/2019 WPC(OA)/471/2019	BIKASH KUMAR PATRA MP		47/2024
4	D-WPC(OA)/470/2019 WPC(OA)/470/2019	BIBHENDRA KUMAR BEHERA MP		48/2024
5	D-WPC(OA)/470/2019 WPC(OA)/470/2019	BIBHENDRA KUMAR BEHERA MP		49/2024
6	D-CRLLP/35702/2024 CRLLP/ /	K T L MINERALS PVT LTD., CUTTACK MP	D.K.MISHRA	58/2024
7	D-STREV/49615/2024 STREV/ /	M/S SRI RAM INDUSTRIES, KHURDA MP	MADHAB LAL AGARWAL	100/2024
8	D-STREV/49615/2024 STREV/ /	M/S SRI RAM INDUSTRIES, KHURDA MP	MADHAB LAL AGARWAL	101/2024
9	D-ELPET/31239/2024 ELPET/29/2024	JAGABANDHU DAS MP	PRASHANTA KUMAR NAYAK	118/2024
10	D-ELPET/31196/2024 ELPET/24/2024	ABHINANDAN PANDA MP	SUBASH MOHAPATRA	119/2024
11	D-ELPET/31196/2024 ELPET/24/2024	ABHINANDAN PANDA MP	SUBASH MOHAPATRA	120/2024
12	D-ELPET/30914/2024 ELPET/20/2024	SAROJ KUMAR MEHER MP	SURYANSHI SRIVASTAVA	121/2024
13	D-JCRLA/63/2019 JCRLA/63/2019	LEMBU@LAMBODARA@RAJKISHORE MISHRA MP	MIRJASATABDI SAMANTARAY	256/2024
14	D-JCRLA/63/2019 JCRLA/63/2019	LEMBU@LAMBODARA@RAJKISHORE MISHRA MP	MIRJASATABDI SAMANTARAY	257/2024
15	D-CRLMP/30816/2024 CRLMP/1434/2024	PANKAJ KUMAR NAIK MP	ASWINI KUMAR DASH	271/2024
16	D-LAA/64/2011 LAA/64/2011	GAYADHAR BARIK MP	M/S.NIRANJAN PANDA	402/2024
17	D-RVWPET/68/2022 RVWPET/68/2022	BABAJI CHARAN MOHAPATRA MP	BAIJAYANTI MOHANTY	428/2024
18	D-RVWPET/68/2022 RVWPET/68/2022	BABAJI CHARAN MOHAPATRA MP	BAIJAYANTI MOHANTY	429/2024
19	D-RVWPET/68/2022 RVWPET/68/2022	BABAJI CHARAN MOHAPATRA MP	BAIJAYANTI MOHANTY	430/2024
20	D-RVWPET/49559/2024 RVWPET/286/2024	BHARATI SUNA MP	ADV.	431/2024
21	D-RPFAM/49692/2024 RPFAM/ /	SUNEEL KUMAR ROWLO MP	AKSHAYA KUMAR JENA	526/2024
22	D-RPFAM/49692/2024 RPFAM/ /	SUNEEL KUMAR ROWLO MP	AKSHAYA KUMAR JENA	527/2024
23	D-MATA/48809/2024 MATA/ /	NAMITA RATH @ MISHRA MP	SOUBHAGYA SWAIN	536/2024
24	D-MATA/49653/2024 MATA/ /	SANJAY KUMAR PALEI MP	PRASANNA KUMAR RATH	537/2024
25	D-CMAPL/12/2022 CMAPL/12/2022	PRAFULLA KUMAR DAS MP		582/2024
26	D-CMAPL/9402/2024	NARENDRA KUMAR NAYAK	M/S T.R.MEHER, N.BEHERA, B.K.BARAL	

	CMAPL/81/2024	MP		583/2024
27	D-CMAPL/49577/2024	BABITA SENAPATI @ PANDA	AMIT PRASAD BOSE	
	CMAPL/ /	MP		584/2024
28	D-CMAPL/49727/2024	DIBAKAR BEHERA	LALATENDU SAMANTARAY	
	CMAPL/ /	MP		585/2024
29	D-CMAPL/49732/2024	SUBASH CHANDRA MOHAPATRA @ BEDAR	LALATENDU SAMANTARAY	
	CMAPL/ /	MP		586/2024
30	D-FAO/333/2003	BIPIN BIHARI ROUT		
	FAO/333/2003	MP		993/2024
31	D-FAO/28358/2024	KULAMANI KISAN		
	FAO/302/2024	MP		994/2024
32	D-FAO/49658/2024	SAPTAGIRI REAL ESTATE PVT. LTD., GANSOMMYAJYOTI BISWAL		
	FAO/ /	MP		995/2024
33	D-FAO/49677/2024	SUSANTA KUMAR PRADHAN	LAXMIKANTA MOHANTY	
	FAO/ /	MP		996/2024
34	D-FAO/49677/2024	SUSANTA KUMAR PRADHAN	LAXMIKANTA MOHANTY	
	FAO/ /	MP		997/2024
35	D-SA/279/1991	STATE OF ORISSA, COLLECTOR,BALANGIR	M/S.ADDL. STANDING COUNSEL	
	SA/279/1991	MP		1082/2024
36	D-SA/279/1991	STATE OF ORISSA, COLLECTOR,BALANGIR	M/S.ADDL. STANDING COUNSEL	
	SA/279/1991	MP		1083/2024
37	D-SA/279/1991	STATE OF ORISSA, COLLECTOR,BALANGIR	M/S.ADDL. STANDING COUNSEL	
	SA/279/1991	MP		1084/2024
38	D-CRLREV/35622/2024	G.NAGESWAR RAO	LALATENDU SAMANTARAY	
	CRLREV/ /	MP		1100/2024
39	D-CRLREV/32/2019	BIJAYA KUMAR NAYAK	PRASANTA KUMAR NANDA	
	CRLREV/32/2019	MP		1101/2024
40	D-CRLREV/35686/2024	SHIVA PRASAD RANA	SAROJ KUMAR PADHY	
	CRLREV/ /	MP		1102/2024
41	D-CRLREV/35686/2024	SHIVA PRASAD RANA	SAROJ KUMAR PADHY	
	CRLREV/ /	MP		1103/2024
42	D-CRLREV/35718/2024	KISHORE THELA	BIKRAM CHANDRA GHADEI	
	CRLREV/ /	MP		1104/2024
43	D-CRLREV/35718/2024	KISHORE THELA	BIKRAM CHANDRA GHADEI	
	CRLREV/ /	MP		1105/2024
44	D-RSA/113/2022	KUMUDINI PATEL	PRADEEP KUMAR MOHAPATRA	
	RSA/113/2022	MP		1378/2024
45	D-RSA/49568/2024	BHUBANESWAR SAHU	SUSANTA KUMAR DASH	
	RSA/ /	MP		1379/2024
46	D-RSA/17/2020	SITIKANTHA BARIK	SUMITRA MOHANTY	
	RSA/17/2020	MP		1380/2024
47	D-RSA/45621/2024	DILLIP DALAI	RABINDRANATH PRUSTY	
	RSA/ /	MP		1381/2024
48	D-RSA/49644/2024	TIKESWARI MAHAPATRA	SAROJ KUMAR PADHY	
	RSA/ /	MP		1382/2024
49	D-RSA/49644/2024	TIKESWARI MAHAPATRA	SAROJ KUMAR PADHY	
	RSA/ /	MP		1383/2024
50	D-RSA/20/2016	DAITARI SAHOO	M/S.BIBEKANANDA BHUYAN	
	RSA/20/2016	MP		1384/2024
51	D-RSA/49679/2024	NIRANJAN BEHERA	ANSUMAN BHUYAN	
	RSA/ /	MP		1385/2024
52	D-CMP/49618/2024	SANDHYA MALLICK	SUDEEP KUMAR SARANGI	
	CMP/ /	MP		1430/2024
53	D-CMP/49643/2024	SK.YUNUS	PRAFULLA KUMAR LENKA	
	CMP/ /	MP		1431/2024
54	D-CMP/49643/2024	SK.YUNUS	PRAFULLA KUMAR LENKA	
	CMP/ /	MP		1432/2024
55	D-CMP/49676/2024	PRAMOD CHANDRA PATNAIK @ PRAMOD CHANDRA PATNAIK	MOHINDRA PATNAIK	
	CMP/ /	MP		1433/2024
56	D-CMP/49678/2024	BASANTI JENA	TRILOCHAN PANIGRAHI	
	CMP/ /	MP		1434/2024
57	D-BLAPL/31051/2024	BUDU HARIJAN	PRASANTA KUMAR NANDA	
	BLAPL/10695/2024	MP		1529/2024

58	D-BLAPL/30094/2024 BLAPL/10184/2024	BUDURA HARIJAN MP	PRASANTA KUMAR NANDA	1530/2024
59	D-BLAPL/29851/2024 BLAPL/10330/2024	SANTOSH PRADHAN MP	SAROJ KUMAR PADHI	1531/2024
60	D-BLAPL/19594/2024 BLAPL/7274/2024	BISWAJIT MALLICK MP		1532/2024
61	D-BLAPL/31965/2024 BLAPL/10786/2024	PRASANTA PRADHAN @ PRASANTA KUMAR PRADHAN MP		1533/2024
62	D-BLAPL/11219/2024 BLAPL/3556/2024	ASHUTOSH BARIK MP	PUSPAMITRA MOHAPATRA	1534/2024
63	D-BLAPL/31710/2024 BLAPL/10716/2024	SHIBA PRASAD BEHERA MP		1535/2024
64	D-BLAPL/1008/2023 BLAPL/1008/2023	MAHESWAR SAHOO MP	SOUGAT DASH	1536/2024
65	D-BLAPL/19187/2024 BLAPL/6819/2024	SARUA@SUNIL KUMAR BEHERA MP	AJAYA KUMAR PRADHAN	1537/2024
66	D-BLAPL/19189/2024 BLAPL/6821/2024	HALU BEHERA MP	AJAYA KUMAR PRADHAN	1538/2024
67	D-BLAPL/966/2022 BLAPL/966/2022	MD.TIPU SULTAN MP	M/S SABYASACHI MISHRA, D. MOHAPATRA, S. MOHAPATRA	1539/2024
68	D-ABLAPL/30635/2024 ABLAPL/11504/2024	HUNA @ KASIM KHAN MP		2664/2024
69	D-ABLAPL/11178/2023 ABLAPL/11178/2023	KAILAS GURU MP		2665/2024
70	D-ABLAPL/25010/2024 ABLAPL/9084/2024	SATYAJIT AICH MP		2666/2024
71	D-ABLAPL/32547/2024 ABLAPL/12258/2024	JAGANNATH MAHALIK @ KUMBHIRA MP		2667/2024
72	D-ABLAPL/32047/2024 ABLAPL/12066/2024	JYOITSWAMI SAHU@PAPA MP		2668/2024
73	D-ABLAPL/30523/2024 ABLAPL/11430/2024	DURJAN NAG MP		2669/2024
74	D-ABLAPL/25303/2024 ABLAPL/9677/2024	NITYANANDA MOHAPATRA MP		2670/2024
75	D-ABLAPL/33906/2024 ABLAPL/12791/2024	DASARATHI PANDA MP		2671/2024
76	D-ABLAPL/33299/2024 ABLAPL/12765/2024	DR. SIMANTA RANJAN SWAIN @ SRIMANTA RANJAN SWAIN MP		2672/2024
77	D-ABLAPL/29400/2024 ABLAPL/10948/2024	RAJA @ RAJAKISHORA BARIKI MP		2673/2024
78	D-ABLAPL/8610/2024 ABLAPL/3136/2024	SRABANA BEHERA MP		2674/2024
79	D-ABLAPL/31585/2024 ABLAPL/11864/2024	R.K.ROUT @ ROURAY @ BUDHU MP		2675/2024
80	D-ABLAPL/21765/2024 ABLAPL/7922/2024	BINOD BIHARI SAHOO MP		2676/2024
81	D-MACA/45806/2024 MACA/1146/2024	LEGAL MANAGER, H.D.F.C. ERGO GENERAL INSURANCE COMPANY LTD., MP	CUTTACK	2818/2024
82	D-MACA/45779/2024 MACA/ /	B.M., ORIENTAL INSURANCE CO.LTD., MP	BAGANPURTA	2819/2024
83	D-MACA/45765/2024 MACA/ /	ORIENTAL INSURANCE CO.LTD., MP	SAMBALPUR	2820/2024
84	D-MACA/45790/2024 MACA/ /	B.M., ORIENTAL INSURANCE CO.LTD., MP	SAMBALPUR	2821/2024
85	D-MACA/46402/2024 MACA/ /	D.M., RELIANCE GENERAL INSURANCE CO.LTD., MP	CUTTACK, BBSR	2822/2024
86	D-MACA/590/2009 MACA/590/2009	KASINATH SHARMA MP	M/S.NIBAS MOHANTY	2823/2024
87	D-MACA/590/2009 MACA/590/2009	KASINATH SHARMA MP	M/S.NIBAS MOHANTY	2824/2024
88	D-MACA/46360/2024 MACA/ /	M/S. ORIENTAL INSURANCE COMPANY LTD., MP	CUTTACK	2825/2024
89	D-MACA/49584/2024	M/S ORIENTAL INSURANCE CO.LTD.,	CUTTACK	PRASANTA KUMAR MAHALI

	MACA/ /	MP		2826/2024
90	D-MACA/49584/2024	M/S ORIENTAL INSURANCE CO.LTD., CUTTACK	PRASANTA KUMAR MAHALI	
	MACA/ /	MP		2827/2024
91	D-MACA/460/2018	SAKUNTALA NAIK	MR.KALAPATARU PANIGRAHI	
	MACA/460/2018	MP		2828/2024
92	D-MACA/49591/2024	THE D.M, ORIENTAL INSURANCE CO.LTD	PRASANTA KUMAR MAHALI	
	MACA/ /	MP		2829/2024
93	D-MACA/49591/2024	THE D.M, ORIENTAL INSURANCE CO.LTD	PRASANTA KUMAR MAHALI	
	MACA/ /	MP		2830/2024
94	D-MACA/49606/2024	THE D.M, ORIENTAL INSURANCE CO. LTD	SOBHITH ROY	
	MACA/ /	MP		2831/2024
95	D-MACA/48764/2024	D.M., M/S. NATIONAL INSURANCE CO.LTD	PRAKASH KUMAR MOHANTY	
	MACA/ /	MP		2832/2024
96	D-MACA/48779/2024	M/S. NATIONAL INSURANCE CO.LTD., DHENKANAL	PRAKASH KUMAR MOHANTY	
	MACA/ /	MP		2833/2024
97	D-MACA/48015/2024	D.M., M/S. NATIONAL INSURANCE CO.LTD	PRAKASH KUMAR MOHANTY	
	MACA/ /	MP		2834/2024
98	D-MACA/48054/2024	M/S. NATIONAL INSURANCE CO.LTD., CUTTACK	PRAKASH KUMAR MOHANTY	
	MACA/ /	MP		2835/2024
99	D-MACA/48045/2024	D.M., M/S. NATIONAL INSURANCE CO.LTD	PRAKASH KUMAR MOHANTY	
	MACA/ /	MP		2836/2024
100	D-CRLA/35611/2024	SUJIT KUMAR PATRA	JUDHISTHIR SAHOO	
	CRLA/ /	MP		3034/2024
101	D-CRLA/35611/2024	SUJIT KUMAR PATRA	JUDHISTHIR SAHOO	
	CRLA/ /	MP		3035/2024
102	D-CRLA/35629/2024	BANAMALI PANDA	AJIT KUMAR PANDA	
	CRLA/ /	MP		3036/2024
103	D-CRLA/35629/2024	BANAMALI PANDA	AJIT KUMAR PANDA	
	CRLA/ /	MP		3037/2024
104	D-CRLA/25410/2024	HARASH BARIK	CHITTA RANJAN SAHU	
	CRLA/875/2024	MP		3038/2024
105	D-CRLA/184/2024	GOURANGA CHARAN SATAPATHY	GOKULANANDA MOHAPATRA	
	CRLA/3/2024	MP		3039/2024
106	D-CRLA/35699/2024	DURJYODHAN SAHU	DURGA PRASAD S.MALLICK	
	CRLA/ /	MP		3040/2024
107	D-CRLA/35699/2024	DURJYODHAN SAHU	DURGA PRASAD S.MALLICK	
	CRLA/ /	MP		3041/2024
108	D-CRLA/35710/2024	TRILOCHAN BARIK	DAYANANDA MOHAPATRA	
	CRLA/ /	MP		3042/2024
109	D-CRLA/35710/2024	TRILOCHAN BARIK	DAYANANDA MOHAPATRA	
	CRLA/ /	MP		3043/2024
110	D-CRLMC/31530/2024	RAGHUNATH NAYAK		
	CRLMC/4089/2024	MP		3156/2024
111	D-CRLMC/34087/2024	OMPRAKASH KEDIA	SIDHESWAR MALLIK	
	CRLMC/ /	MP		3157/2024
112	D-CRLMC/35623/2024	BASANTA @ BASANTA KUMAR DAS	PRAVASH CHANDRA JENA	
	CRLMC/ /	MP		3158/2024
113	D-CRLMC/35642/2024	ARAKHITA PRADHAN	JUGALA KISHORE PANDA	
	CRLMC/ /	MP		3159/2024
114	D-CRLMC/35642/2024	ARAKHITA PRADHAN	JUGALA KISHORE PANDA	
	CRLMC/ /	MP		3160/2024
115	D-CRLMC/9879/2024	SHREETAM NANDA	SOVAN MISHRA	
	CRLMC/1204/2024	MP		3161/2024
116	D-CRLMC/35662/2024	PRADEEP KUMAR MOHANTY	P.ANUP DASH	
	CRLMC/ /	MP		3162/2024
117	D-CRLMC/35716/2024	DEBDEEP PANDA @ DEBJEET PANDA	BHABANI SANKAR MISHRA	
	CRLMC/ /	MP		3163/2024
118	D-CRLMC/35728/2024	MANAV CHANDRA SINGH	BIJAYA KUMAR RAGADA	
	CRLMC/ /	MP		3164/2024
119	D-CRLMC/23072/2024	AJAYA KUMAR JENA		
	CRLMC/3054/2024	MP		3165/2024
120	D-CRLMC/35732/2024	SK.NOOR @ MIR SHAMSUDDIN	SAMVIT MOHANTY	
	CRLMC/ /	MP		3166/2024

121	D-CRLMC/35740/2024 CRLMC/ /	RAMESH CHANDRA BARAD MP	HEMANTA KUMAR MUND	3167/2024
122	D-CRLMC/35757/2024 CRLMC/ /	BHAGABAN RAM MP	LALIT KUMAR MAHARANA	3168/2024
123	D-WA/49518/2024 WA/ /	PRINCIPAL SECRETARY OF HIGHER EDUCATION MP	SURON DEBAYAN PATNAIK, A.G.A.	8292/2024
124	D-WA/49518/2024 WA/ /	PRINCIPAL SECRETARY OF HIGHER EDUCATION MP	SURON DEBAYAN PATNAIK, A.G.A.	8293/2024
125	D-WA/49070/2024 WA/3172/2024	SUSIL KUMAR PATTANAİK MP	ANINDYA KUMAR MISHRA	8294/2024
126	D-WA/49518/2024 WA/ /	PRINCIPAL SECRETARY OF HIGHER EDUCATION MP	SURON DEBAYAN PATNAİK, A.G.A.	8294/2024
127	D-WA/49070/2024 WA/3172/2024	SUSIL KUMAR PATTANAİK MP	ANINDYA KUMAR MISHRA	8295/2024
128	D-WA/49064/2024 WA/3175/2024	PRANAB KUMAR PANDA MP	ANINDYA KUMAR MISHRA	8296/2024
129	D-WA/49064/2024 WA/3175/2024	PRANAB KUMAR PANDA MP	ANINDYA KUMAR MISHRA	8297/2024
130	D-WA/22771/2024 WA/1328/2024	ODISHA PUBLIC SERVICE COMMISSION MP	BIBHU PRASAD TRIPATHY	8298/2024
131	D-WP(C)/47542/2024 WP(C)/28019/2024	BIJAY KUMAR MUNDRA MP	LAMBIT SENAPATI	15950/2024
132	D-WP(C)/48218/2024 WP(C)/28867/2024	JAGANNATH PATNAİK MP	SIBAPRASAD PATI	15951/2024
133	D-WP(C)/19384/2024 WP(C)/11151/2024	MANAS KUMAR JENA MP	PRASANTA KUMAR JENA	15952/2024
134	D-WP(C)/49528/2024 WP(C)/29723/2024	PULLIN KUMAR MALL MP	LAXMIKANTA TRIPATHY	15953/2024
135	D-WP(C)/49519/2024 WP(C)/29717/2024	MAA BIRAJA WSHG,SUBRNAPUR MP	SRINIVAS MOHANTY	15954/2024
136	D-WP(C)/49536/2024 WP(C)/ /	MARUTI TRADERS, CUTTACK MP	NARESH CHANDRA JENA	15955/2024
137	D-WP(C)/49520/2024 WP(C)/ /	SANKAR MALLICK MP	SRINIVAS MOHANTY	15956/2024
138	D-WP(C)/49538/2024 WP(C)/ /	SANJUKTA SETHI MP	SUSAMA RANI SAHOO	15957/2024
139	D-WP(C)/48522/2024 WP(C)/28879/2024	MITALI MISHRA MP	SAIBRATA RATHA	15958/2024
140	D-WP(C)/48522/2024 WP(C)/28879/2024	MITALI MISHRA MP	SUKANTA KUMAR DALAI	15959/2024
141	D-WP(C)/49523/2024 WP(C)/ /	LAGNAJIT SAHOO MP	SRINIVAS MOHANTY	15960/2024
142	D-WP(C)/25216/2022 WP(C)/25216/2022	PUSPALATA SETHI MP	SUSAMA RANI SAHOO	15961/2024
143	D-WP(C)/49539/2024 WP(C)/ /	RASHMITA PRUSTY MP	SUSAMA RANI SAHOO	15962/2024
144	D-WP(C)/43842/2024 WP(C)/26332/2024	ROJILATA SAMANTRAY MP	SANTOSH KUMAR NANDA	15963/2024
145	D-WP(C)/49541/2024 WP(C)/ /	PUSPALATA SWAIN MP	SUSAMARANI RANI SAHOO	15964/2024
146	D-WP(C)/49524/2024 WP(C)/29720/2024	UMA MAHESWARI WSHG,SUBARNPUR MP	SRINIVAS MOHANTY	15965/2024
147	D-WP(C)/49543/2024 WP(C)/ /	SANJAY PRADHAN MP	SUSAMA RANI SAHOO	15966/2024
148	D-WP(C)/49544/2024 WP(C)/ /	SANTOSH KUMAR MOHAPATRA MP	JYOTIRMAYA SAHOO	15967/2024
149	D-WP(C)/23076/2017 WP(C)/23076/2017	NAJIMUN NESA BIBI ALIAS NAJIMUN BIBI MP	SIDHESWAR RATH	15968/2024
150	D-WP(C)/49546/2024 WP(C)/ /	RAJEEB KUMAR SENAPATI MP	SUSAMA RANI SAHOO	15969/2024
151	D-WP(C)/49548/2024 WP(C)/ /	SANTOSH KUMAR NAYAK MP	TUSAR KUMAR MISHRA	15970/2024
152	D-WP(C)/12428/2024	JYOTIPRAKASH SAHOO	SOURAV DAS	

	WP(C)/9497/2024	MP		15971/2024
153	D-WP(C)/49554/2024 WP(C)/ /	RABINDRA KUMAR BISWAL MP	BIJAYA KUMAR PATTANAIAK	15972/2024
154	D-WP(C)/49563/2024 WP(C)/ /	SUBASH CHANDRA DAS MP	BIRAJA PRASANNA DAS	15973/2024
155	D-WP(C)/48412/2024 WP(C)/29078/2024	PHARMACEUTICAL INSTITUTE OF INDIA MP	PARIPATI MOHAN	15974/2024
156	D-WP(C)/48503/2024 WP(C)/28878/2024	BAIKUNTHA DHAM SEBAASHRAM TRUST MP	SHANKRI DATTA TRIPATHY	15975/2024
157	D-WP(C)/49570/2024 WP(C)/29741/2024	DHARMARAJ PANDA MP	ASHIS KUMAR MISHRA	15976/2024
158	D-WP(C)/47430/2024 WP(C)/28802/2024	ANAND SINGH MP	SIDHARTHA DAS	15977/2024
159	D-WP(C)/49572/2024 WP(C)/ /	SHIBA NARAYAN BOHIDAR MP	TRILOCHAN NANDA	15978/2024
160	D-WP(C)/49525/2024 WP(C)/ /	KHIROD BISWAL MP	SRINIVAS MOHANTY	15979/2024
161	D-WP(C)/49573/2024 WP(C)/ /	NIRUPAMA SARAF MP	TRILOCHAN NANDA	15980/2024
162	D-WP(C)/49526/2024 WP(C)/29721/2024	BISWA MAA MAHALAXMI WSHG,SUBRNAPUR MP	SRINIVAS MOHANTY	15981/2024
163	D-WP(C)/49527/2024 WP(C)/29724/2024	BABA SIDHESWAR WSHG,SUBRNAPUR MP	SRINIVAS MOHANTY	15982/2024
164	D-WP(C)/49581/2024 WP(C)/ /	BOBBILI HARIBABU MP	ASHOK KUMAR BEHERA	15983/2024
165	D-WP(C)/49582/2024 WP(C)/ /	TELAGANA ROJA MP	ASHOK KUMAR BEHERA	15984/2024
166	D-WP(C)/49583/2024 WP(C)/ /	KUNDINGI BHIMRAJU MP	ASHOK KUMAR BEHERA	15985/2024
167	D-WP(C)/49585/2024 WP(C)/ /	NEELIMA VADDINA MP	ASHOK KUMAR BEHERA	15986/2024
168	D-WP(C)/49586/2024 WP(C)/ /	KOMMANA MADHAVI LATHA MP	ASHOK KUMAR BEHERA	15987/2024
169	D-WP(C)/49587/2024 WP(C)/ /	SUNNAPUA VANI MP	ASHOK KUMAR BEHERA	15988/2024
170	D-WP(C)/49610/2024 WP(C)/ /	ANAM BISWAL MP	ASIT KUMAR CHAUDHURY	15989/2024
171	D-WP(C)/45701/2024 WP(C)/27439/2024	SHANTILATA BARIK MP		15990/2024
172	D-WP(C)/45705/2024 WP(C)/27440/2024	TRUPTI SAMAL MP		15991/2024
173	D-WP(C)/47410/2024 WP(C)/28474/2024	SARANGA BEHERA MP	KHIROD KUMAR SWAIN	15992/2024
174	D-WP(C)/20266/2018 WP(C)/20266/2018	BIRAJA KUMR SAMANTA MP		15993/2024
175	D-WP(C)/49632/2024 WP(C)/ /	PRAMOD KUMAR BEHERA MP	HALADHAR SETHY	15994/2024
176	D-WP(C)/49636/2024 WP(C)/ /	NARENDRA KUMAR SHUKLA MP	RABINDRA NATH PRUSTY	15995/2024
177	D-WP(C)/49638/2024 WP(C)/ /	DHARANIDHAR GADANAYAK @ DHARANIDHAR MP	SRINIVAS MOHANTY SRINIVAS MOHANTY	15996/2024
178	D-WP(C)/27233/2024 WP(C)/15546/2024	SAMRESH BARMAN MP	SASWATI MOHAPATRA	15997/2024
179	D-WP(C)/29454/2024 WP(C)/16684/2024	SUJATA MOHARANA MP	SAMVIT MOHANTY	15998/2024
180	D-WP(C)/49650/2024 WP(C)/ /	HEERAJ FOUNDATION, KHURDA MP	PRAVAT RANJAN SUTAR	15999/2024
181	D-WP(C)/49651/2024 WP(C)/ /	JAGYASENI SAHU MP	RANJIT KESHARI SAMAL	16000/2024
182	D-WP(C)/49529/2024 WP(C)/ /	DILIP KUMAR BISWAL MP	SRINIVAS MOHANTY	16001/2024
183	D-WP(C)/25417/2022 WP(C)/25417/2022	SONY WORLD TEML, BBSR MP		16002/2024

184	D-WP(C)/49657/2024 WP(C)/ /	SAROJ CHANDRA BEHERA MP	PRASANNA KUMAR SAHOO	16003/2024
185	D-WP(C)/17069/2021 WP(C)/17069/2021	URMILA MANDAL MP	M/S BIDESH RANJAN BEHERA, N.A. KULRAJ, S. SULTANA, B. SINGH,	16004/2024
186	D-WP(C)/49660/2024 WP(C)/ /	KABITA MOHANTY MP	SIDHARTHA MISHRA	16005/2024
187	D-WP(C)/23059/2016 WP(C)/23059/2016	SANJIB KU.MISHRA MP	M/S.J.R.DASH	16006/2024
188	D-WP(C)/17069/2021 WP(C)/17069/2021	URMILA MANDAL MP	M/S BIDESH RANJAN BEHERA, N.A. KULRAJ, S. SULTANA, B. SINGH,	16007/2024
189	D-WP(C)/49662/2024 WP(C)/ /	BHAGIRATHI SWAIN MP	PRADEEP KUMAR MAHAPATRA	16008/2024
190	D-WP(C)/38708/2023 WP(C)/38708/2023	BUDHADEV PATRA MP	SAKTIDHARA MISHRA	16009/2024
191	D-WP(C)/49666/2024 WP(C)/ /	BISWARANJAN MOHANTY MP	SARADA PRASANNA SARANGI	16010/2024
192	D-WP(C)/49675/2024 WP(C)/ /	UMAKANTA BARIK MP	CHANDRAKANTA NAYAK	16011/2024
193	D-WP(C)/49672/2024 WP(C)/ /	RANJIT PATRA MP	PURNA CHANDRA MISHRA	16012/2024
194	D-WP(C)/27136/2020 WP(C)/27136/2020	RABINARAYAN BINOD MP	PRASANTA KUMAR SATAPATHY	16013/2024
195	D-WP(C)/27136/2020 WP(C)/27136/2020	RABINARAYAN BINOD MP		16014/2024
196	D-WP(C)/49680/2024 WP(C)/ /	NALINI SAMAL MP	SURESH CHANDRA DASH	16015/2024
197	D-WP(C)/47447/2024 WP(C)/28065/2024	M/S ANANTA GOPAL TRADERS MP		16016/2024
198	D-WP(C)/49688/2024 WP(C)/ /	ALL INDIA FAIR PRICE SHOP DEALERS FEDERATION, BILASPUR MP		16017/2024
199	D-WP(C)/49691/2024 WP(C)/ /	RADHESHYAM BEHERA MP	GOKULA NANDA SAHU	16018/2024
200	D-WP(C)/44501/2024 WP(C)/26182/2024	TRUCK OWNERS ASSOCIATION, ANGUL MP	SIDHARTH SANKAR MOHAPATRA	16019/2024
201	D-WP(C)/36866/2023 WP(C)/36866/2023	M/S KANAKESWARI RICE MILL MP	T.N.MURTY	16020/2024
202	D-WP(C)/36865/2023 WP(C)/36865/2023	M/S.JAGANAATH RICE MILL MP	T.N.MURTY	16021/2024
203	D-WP(C)/49698/2024 WP(C)/ /	SHILA ROURAY MP	BISWARANJAN MOHAPATRA	16022/2024
204	D-WP(C)/38430/2023 WP(C)/38430/2023	M/S. SRI DHANYA LAKSHMI MODERN RICE MILL MP	MAHAYAN MURTY	16023/2024
205	D-WP(C)/49707/2024 WP(C)/ /	SATRUGHNA JUJHARSINGH MP	TRILOCHAN PANIGRAHI	16024/2024
206	D-WP(C)/30340/2024 WP(C)/17339/2024	SUREN ORAM MP	AFRAAZ SUHAIL	16025/2024
207	D-WP(C)/49712/2024 WP(C)/ /	AKSHAYA KUMAR MOHAPATRA MP	SUSHAMA RANI SAHOO	16026/2024
208	D-WP(C)/49715/2024 WP(C)/ /	SUVENDU PANDA MP	JAGABANDHU SAHU	16027/2024
209	D-WP(C)/49716/2024 WP(C)/ /	DHANEE DEE MP	SUSAMA RANI SAHOO	16028/2024
210	D-WP(C)/49718/2024 WP(C)/ /	MAHESWARI SETHI MP	SUSAMA RANI SAHOO	16029/2024
211	D-WP(C)/49719/2024 WP(C)/ /	NAROTTAM PATRA @ NARATTAM PATRA MP	ATUSAR KUMAR MISHRA	16030/2024
212	D-WP(C)/49720/2024 WP(C)/ /	LEELA SUBUDHI MP	SUSAMA RANI SAHOO	16031/2024
213	D-WP(C)/49721/2024 WP(C)/ /	RABINDRA KUMAR BISWAL MP	PRIYA RANJAN MISHRA	16032/2024
214	D-WP(C)/49723/2024 WP(C)/ /	PADMA CHARAN PRADHAN MP	SUSAMA RANI SAHOO	16033/2024
215	D-WP(C)/49730/2024	GADADHAR SAHU @ GADADHAR SAHOO	ACHYUTANANDA PATTANAIK	

216	WP(C)/ / D-WP(C)/49694/2024 WP(C)/ /	MP CHITTARANJAN PILLA MP	LALITENDU MISHRA	16034/2024 16035/2024
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